

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3624 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati ^{9th} October, 2020.

Sub:- **Casual leave.**

Ref:- Your note dated 07.10.2020.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Niechochiye Suyei, District & Sessions Judge, Kohima, Nagaland, for two days on 08.10.2020 & 09.10.2020 along with station leave permission, has been granted.

Shri Suyie may be informed accordingly.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/3625/A, dated 9-10-2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


09/10/2020

JT. REGISTRAR (VIGILANCE)

Rdgn